

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1205 OF 2019  
IN DFR NO. 2173 OF 2019**

**Dated : 20<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Powergrid Corporation of India Ltd.**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Abhishek Kumar  
Mr. Divyanshu Bhatt

Counsel for the Respondent (s) :

**ORDER**

Issue notice on main appeal as well as on application for condonation of delay. Dasti, in addition, is permitted.

List the matter on **01.10.2019**.

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/pk*

**(Justice Manjula Chellur)**  
**Chairperson**